

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. C.P. (IB)/119(MB)2024

IN THE MATTER OF

Janaseva Sahakari Bank Limited

VS

RK Patil Infraprojects Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 02.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Avinash R. Khanolkar (PH)
For the Respondent: Counsel for the Respondent

ORDER

Adjourned to **05.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)